

the State of Uttar Pradesh were transferred during the last two years: and

(b) if so, the reasons for such huge transfers off and on in the State and the measures taken to follow the laid down transfer policy to check wasteful expenditure of the State?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Yes, Sir. A number of officers were transferred during the last two years.

(b) Transfers and posting of IAS/IPS and PCS officers and made in public interest depending upon the requirements of the State Governments and exigencies of service. Given the scheme of All India Services, transfers and postings of All India Service officers serving under the State Governments is essentially a matter falling under the purview of the State Government. The Central Government lays down the policy relating to cadre management. It is the endeavour of this Government to introduce such changes as are necessary to meet the new challenges that administrators face in the performance of their assigned tasks. This is an ongoing process.

[*Translation*]

Frequency of Trains

768. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations to change the time schedule and to increase the frequency of the trains running on Bareilly-Delhi-Ajmer Section of the Northern Railway;

(b) if so, the details thereof; and

(c) the time by which the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Some representations have been received in this regard.

(b) and (c). Examined, but not found feasible due to operational difficulties and resource constraints.

SIDO-Gujarat

769. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the expansion centre of Small Industries Development Organisation in some States, especially in Gujarat have been closed down; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) On a review of certain activities performed by SIDO (Small Industries Development Organisation), it was decided not to spread activities of SIDO thinly and to close down, low technology/non-performing extension centres including the Extension Centres in Gujarat. These centres were closed after making a take over offer to the State Government.

[*English*]

Over Bridge

770. SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether there is a demand for construction of an over bridge from Sewri Railway Station to Sewri Koliwada in Maharashtra to avoid accidents and save human lives;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Sir, the details of representations are as under :

(i) Balak Palak Shikshak Sangh, Sewri Koliwada has requested foot over bridge at Sewri Railway station near level crossing No. 7-A, Harbour line.

(ii) Executive Engineer, Road Development and Design Division Bombay proposed construction of fly over at Sewri joining Rafi Ahmed Kidwai Marg with Messent Road near Sewri Railway station in lieu of level crossing No. 7-A.